

**Central Administrative Tribunal  
Principal Bench**

OA No. 111/2016  
MA No. 406/2019

This the 1<sup>st</sup> day of February, 2019

***Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)***

Sh. Jawahar Thakur  
Aged about 59 years,  
S/o Late Upendra Thakur,  
R/o C-17, Bapa Nagar,  
New Delhi-110003.

... Applicant

(By Advocate: Sh. Sanjiv Joshi)

Versus

1. Union of India,  
The Secretary,  
Department of Expenditure,  
Ministry of Finance,  
North Block,  
New Delhi.
2. The Office of Controller General of Accounts,  
Through the Controller General of Accounts,  
Ministry of Finance,  
Lok Nayak Bhawan,  
Khan Market,  
New Delhi-110511.

... Respondents

(By Advocate: Sh. Aamir Shaikh for Sh. Hanu Bhaskar)

**ORDER (ORAL)****By Justice L.Narasimha Reddy, Chairman**

MA No.406/2019 is filed by the applicant with a prayer to withdraw OA No. 111/2016. The permission is accorded.

2. OA is dismissed as withdrawn. The applicant, however, is at liberty to work out his rights depending on the outcome of the pending enquiry. No order as to costs.

(Pradeep Kumar)  
Member (A)

(Justice L.Narasimha Reddy)  
Chairman

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